

The High Court of Gujarat
Ahmedabad
Date: - 25/06/2026

NOTICE
HCG-03/2026

It is hereby notified that from **29.06.2026 to 03.07.2026** ;

1. Hon'ble Mr. Justice A.Y. Kogje and Hon'ble Mr. Justice Samir J. Dave would sit in Special Division Bench from **11:00 AM to 05:00 PM** to take up the notified matter/s.
2. Hon'ble Court (Coram : Hon'ble Mr. Justice Ilesh J. Vora and Hon'ble Mr. Justice R. T. Vachhani) would take up the matters notified in the Cause list of Hon'ble Court (Coram : Hon'ble Mr. Justice A.Y.Kogje and Hon'ble Ms. Justice Nisha M. Thakore.)
3. Hon'ble Court (Coram: Hon'ble Mr. Justice Vimal K. Vyas) would take up the matters notified in the Cause list of Hon'ble Court (Coram : Hon'ble Mr. Justice Samir J. Dave.)
4. Hon'ble Ms. Justice Nisha M. Thakore would sit Single and take up the notified matters.

By Order of Hon'ble the Chief Justice

Sd/-

Registrar (Judicial)